Form No. 100

Schedule of trust property held by the deceased. (Rules 374, 375 and 376).

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

TESTAMENTARY AND INTESTATE JURISDICTION

PETITION NO. OF 19 .

Petition for (Title as in the Petition)

..... Deceased.

.....Petitioner.

SCHEDULE NO. III

Schedule of Trust Property

	Rs. P.
Property held in trust for another and not beneficially or with general power to confer a beneficial interest.	
Total	

Petitioner.